

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.**

Original Application No.256 of 2016

Voice of Nature,
Rep. by its President,
Mr. R. Gokulraj,
No.4, Adhigathur Road,
Vengathur Kandigai,
Manavalanagar,
Thiruvallur District – 602002.

...Applicant

Vs

The Government of Tamil Nadu,
Represented by its Principal Secretary,
Department of Environment & Forests,
Fort St. George,
Chennai-600 009 & 4 others

...Respondents

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**Filed by
Thiru. C. Kasirajan,
Advocate, Chennai.**

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
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APPLICATION No. 256 of 2016 (SZ)

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-Vs-

1. The Government of Tamil Nadu,
Represented by its Principal Secretary,
Department of Environment & Forests,
Fort St. George,
Chennai-600 009.
2. The Tamil Nadu Pollution Control Board,
Represented by its Chairman,
No.76, Mount Salai, Guindy,
Chennai-600 032.
3. The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
No.41, Judges Colony,
Periyakuppam,
Thiruvallur – 602 001.
4. The Tamil Nadu Small Industries
Development Corporation,
Rep. by its Branch Manager,
Kakkalur, SIDCO Industrial Estate,
Thiruvallur-602 003.
5. The District Collector,
Thiruvallur.

... Respondents.

**REPORT FILED ON BEHALF OF THE 2ND AND 3RD RESPONDENTS
TAMIL NADU POLLUTION CONTROL BOARD.**

I, G. Goplakrishnan, Son of V. Gandhi, Hindu, aged about 58 years, having office at No.76, Mount Road, Guindy, Chennai – 32, do hereby solemnly affirm and sincerely state as follows:-

G. Goplakrishnan
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai and I am filing this Report on behalf of the 2nd and 3rd respondents and as such I am well acquainted with the facts of the case from the records.

2. It is submitted that the Hon'ble NGT has passed an order dated 28.09.2020 in O.A.No.256 of 2016 and directed inter alia as follows:

“The Tamil Nadu Pollution Control Board (TNPCB) is also directed to take independent action against the industry wise units based on their violation including imposition of environmental compensation, if the pollution control norms are not followed by them in its letter and spirit and they are directed to submit their report”.

3. It is respectfully submitted that in pursuance to the above said NGT order, the 4th respondent STP in the SIDCO Industrial Estate, Kakkalur for the management of sewage generated from the industries located in the SIDCO Industrial Estate Kakkalur and the status of sewage and trade effluent from the individual industrial units were inspected by the officials of the DEE, TNPCB, Tiruvallur on 28.10.2020, 05.11.2020, 06.11.2020 & 07.11.2020 respectively. During inspection the following were observed:

i. The SIDCO, Kakkalur has not yet provided full-fledged Common Sewage Treatment Plant as proposed for the treatment of sewage generated from industries located in the SIDCO Industrial Estate, Kakkalur.

ii. Now all the 347 operating units in the SIDCO Industrial Estate, Kakkalur have provided individual treatment system for the treatment of


JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

sewage by providing either septic tank followed soak pit (342 Nos) or individual STP(5 Nos). The treated sewage overflow from the outlet of septic tank from some of the industries is being discharge through SIDCO sewer line and reaches the SIDCO collection wells / pumping stations which is further pumped through the underground sewer system to the Oxidation / Stabilization Pond. Hence there is no discharge of untreated sewage from the industrial units into the storm water drain / earthen channel leads to Thanneerkulam Lake. Presently there is no overflow of sewage from Oxidation / Stabilization Pond.

iii. The industrial units generating trade effluent have provided individual ETP with Solar evaporation pan for the treatment and disposal of trade effluent. Hence there is no discharge of trade effluent outside the unit premises into the storm water drain / earthen channel leads to Thanneerkulam Lake.

iv. Further during inspection it was noticed that out of 2 Sewage Pumping Stations provided by SIDCO, Kakkalur the pump provided in one of the Sewage Pumping Station of OSR Plot is under maintenance. In this regard, during inspection the Branch Manger, SIDCO has reported that this Pumping Station receives the treated sewage overflow of the septic tank from some of the industries connected to it and the pump will be put into operation immediately.

4. It is further submitted that, in view of the above the TNPCB has issued directions under the Section 33-A of the Water (Prevention and Control of Pollution) Act, 1974 as amended to the 4th respondent Branch Manager, SIDCO Industrial Estate, Kakkalur, Thiruvallur Taluk,

G. Gurusankar
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

Thiruvallur District vide Board's Proceeding dated 19.11.2020 to implement full-fledged Common Sewage Treatment Plant (CSTP) as proposed for the treatment of sewage generated from industries located in the SIDCO Industrial Estate, kakkalur and shall commission the same within 6 months.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.

G. Gopalakrishnan
 JOINT CHIEF ENVIRONMENTAL ENGINEER
 TAMIL NADU POLLUTION CONTROL BOARD
 No.76, MOUNT SALAI, GUINDY,
 CHENNAI-600 032.

BEFORE ME

VERIFICATION

I, G. Gopalakrishnan, Son of V. Gandhi, working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai-600 032 do hereby submit that the contents of above report are true to the best of my knowledge through records.

Verified at Chennai on this 07th day of December, 2020.

G. Gopalakrishnan
 JOINT CHIEF ENVIRONMENTAL ENGINEER
 TAMIL NADU POLLUTION CONTROL BOARD
 No.76, MOUNT SALAI, GUINDY,
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**REPORT FILED ON BEHALF OF THE
2ND AND 3RD RESPONDENTS - TAMIL
NADU POLLUTION CONTROL BOARD**

**Advocate for Respondent No.2 & 3
Thiru.Kasi Rajan,
Advocate, Chennai.**

Date:07.12.2020